

आग लगा कर पचासों हजार की सम्पत्ति जला कर नष्ट कर दी गई। इस घटना के बारे में सरकार को लिखा गया पर कई जांच तक नहीं हुई।

कुछ अल्प-संख्यक हरिजन एवं अन्य वर्गों के लोग भय व आतंक के कारण अपनी सम्पत्ति को छाड़ कर भाग गये हैं और दाने दाने को मोहताज हैं और ठण्डक में सर छिपाने को भटक रहे हैं।

मैं इस लोक महत्व के प्रश्न को सदन में उठाते हुए मांग करता हूँ कि सामन्ती तत्वों के विरुद्ध ऐसी सख्त कार्यवाही करे एवं भगाये गये अल्पसंख्यकों एवं हरिजनों को पुनः उन की सम्पत्ति दिला कर गांवों में बसाये जाने की व्यवस्था करे और उन की जान माल की हिफजत के समूचित उपाये करे।

(v) CANCELLATION OF TRAIN- IN BHAVNAGAR SECTION OF GUJARAT.

श्री मोहन भाई पटेल (जूनागढ़) : मैं नियम 377 के अन्तर्गत निर्मालिखित अवि-लम्बनीय लोक महत्व का विषय प्रस्तुत करना चाहता हूँ। देश के विभिन्न भागों से इस तरह की खबरें आ रही हैं कि असमात रेल गाड़ियां रद्द कर दी जाती हैं और यात्रियों को बहुत कष्ट उठाने पड़ते हैं विशेष रूप से गुजरात के भावनगर क्षेत्र में नित्यप्रति ऐसा ही हो रहा है। अत्यन्त पिछड़े हुए क्षेत्र के लिए तो यह बहुत बड़ा आघात है। भावनगर जैसे क्षेत्र में पहले हो यातायात के साधन कम हैं, गाड़ियां रद्द करने का कारण बताया जाता है कोयला की कमी परन्तु इस के विपरीत उर्जा मंत्री कहते हैं कि कोयला पर्याप्त मात्रा में उपलब्ध है। निष्कर्ष यह हुआ कि मंत्रालयों के परस्पर तालमेल में न होने के कारण पिछड़े क्षेत्रों की गाड़ियां रद्द कर दी जाती हैं और उन के पिछड़पन में सुधार आने की अपेक्षा उन्हें और पीछे धकेल दिया जाता है।

(vi) ALLEGED INCIDENTS OF THEFT IN BOMBAY PORT TRUST.

SHRI R.R. BHOLE (Bombay South Central) : Armed gangs of thieves backed by powerful criminals

working in collusion with Police : Port and Customs authorities are systematically plundering vessels, whereas and warehouses for high value cargo at Bombay Port.

These gangs steal goods worth approximately Rs. 1.5 crores to Rs. 3 crores a month, thus putting the national exchequer to losses in Customs revenues to the tune of Rs. 20 to Rs. 35 crores approximately a year. They have all sorts of weapons, as a result of which 60,000 dock workers are feeling insecure and helpless, with the result that the port security, already weak and lax, has virtually disintegrated. The collapse of the security and vigilance at Bombay Port has already caused alarm amongst importers and shipping companies. Unless some drastic steps are taken and the security system is thoroughly re-vamped, the incidence of theft will continue to rise.

According to Police records also, the value of goods stolen from the Bombay Port has increased ten-fold over the last four years, four times over the past 1-1/2 year and by 78.4 per cent over the last year. Already some mari-time trade and insurance firms in Europe have made scathing criticisms of the security system at Bombay Port. Even the drilling equipment for ONGC and components for pumps used in nuclear power stations and turbo-changer spars were stolen this year.

(vii) REPORTED POLLUTION OF GANGES WATER NEAR KA

SHRI ARIF MOHAMMAD KHAN (Kanpur) : Time and again attention of the Central Government has been drawn to the ever-increasing problem of air and water pollution. The health-hazards to the people due to this problem may get out of control in heavily populated cities such as Kanpur, if remedial measures are not taken immediately.

[Shri Arif Mohommad Khan]

In this connection, I draw the attention of the Union Government about a recent study on pollution of Ganges water. It reveals that at Kanpur the Ganges water is not drinkable because of being highly polluted. I have also received information that since I stay one week in one of the industrial areas, Dadanagan, a very foul swelling smoke is being emitted by some industry which is further polluting the atmosphere. The latest report of a survey done by a team under Dr. R.K. Gupta is extremely disturbing. The report has revealed that Kanpur has the highest rate of infection in hospitals and in one hospital alone 96 per cent patients developed infection while just staying in beds. Normally such infection rate elsewhere is below 15 per cent.

I would urge the Government to look into this problem and take immediate steps to check pollution and high infection rate in Kanpur hospitals in the interest of public health.

(viii) PROVISION OF SHELTER TO THE VICTIMS OF BIHAR SHERIF

SHRI RAMAVATAR SHASTRI (Patna) : Eight months have passed since the communal killings in Bihar Sharif of Nalanda Distt. shook the country. But still more than five hundred Muslims—men, women and children—are rotting in a refugee camp in Bihar Sharif Madarsa. In fact, in the current severe cold, they are having a harrowing time without proper clothings and blankets.

They have either no place to go or are so morally shattered that they do not have the courage to return to their village homes.

The Government has been supplying them food at the rate of 500 grams of wheat or rice per head per day for adults and 250 grams for

children, besides potato, mustard oil and wood for cooking. But it is a severe winter and the chilly nights appear to have escaped the attention of concerned authorities. The refugees have no blankets and sleep on cemented floor. Unfortunately, the authorities feel that it is not their responsibility to provide them blankets. Even haystacks found in abundance during paddy harvesting season and which could give them a lot of protection from cold, have not been provided.

The refugees belong to nine villages. In Gulani village, at least seven persons were burnt alive, but their relatives are yet to get anything.

The authorities do not know if any doctor had been deputed to look after the inmates of the camp.

There is no lack of funds, but what prohibited the authorities from giving blankets to the refugees ?

In view of this, I would earnestly appeal to the State Government and the District authorities to help the refugees with all necessities of life so that nobody dies in this biting cold.

13.00 hrs.

(ix) NEED FOR WITHDRAWAL OF THE RECENT NOTIFICATION DENYING PARTIAL EXEMPTION FROM CUSTOMS DUTY ON CERTAIN DRUGS PRODUCED BY SMALL SCALE UNITS.

Prof. K. K. Tewary (Buxur) Sir, I wish to draw the attention of the Finance Minister to a matter of urgent public importance. It has been reported that 150 small scale sector units, engaged in the manufacture of life-saving drugs from various drugs intermediates, are facing closure due to a Customs Notification issued by the Ministry of Finance (Department of Revenue) dated 27 Novem-